

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2024				
Court- wise pendency of Cases as on 31.01.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	819	308	1127
2	Addl.District & Sessions Judge., (Court No. 2), Agartala (Vacant) Charge remains with Sri Purandar Prasad Paul, Addl.District & Sessions Judge, Agartala	676	367	1043
3	Sri Purandar Prasad Paul, Addl.District & Sessions Judge,(Court No. 3),Agartala(EXCL. POC SO)	0	76	76
4	Sri Soumyo Bikash Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	645	360	1005
5	Sri Sunil Kumar Singh, Addl.District & Sessions Judge, (Court No. 5), Agartala(FTSC)	252	335	587
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	15	15
7	Sri Ramdas Chattopadhyay, Judge, Family Court, Agartala	555	434	989
8	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	538	469	1007
9	Smt. Tanusree Debnath, Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.1), Agartala	650	39	689
10	Smt. Anindita Deb Ray, Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.2), Agartala	791	39	830
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	274	1463	1737
12	Sri Raja Gupta, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	86	1895	1981
13	Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala (Vacant), Charge remains with Smt. Debjani Majumder, Civil Judge(Jr.Div.)-cum-JM., First Class, Agartala.	248	614	862
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	140	625	765
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	51	765	816
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	27	998	1025
17	Smt. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	50	929	979
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	24	941	965
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	48	847	895
20	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	38	872	910
Total		5912	12391	18303
Station-wise pendency of Cases as on 31.01.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4819	11488	16307
Total		4819	11488	16307
2	Family Court, Agartala	555	434	989
3	Addl. Judge, Family Court, Agartala	538	469	1007
Total		1093	903	1996
Grand Total		5912	12391	18303

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2024				
Court- wise pendency of Cases as on 31.01.2024				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Udaipur	192	170	362
2	Sri Manabendra Debbarma, Addl. District and Sessions Judge, Udaipur	191	137	328
3	Sri Subhra Nath, Judge, Family Court, Udaipur	185	274	459
4	Sri Motom Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur	321	70	391
5	Smt. Debaleena Kilikdar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	117	320	437
6	Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur (Vacant) Charge remains with Smti. Mohana Deb, JM, First Class-cum- Civil(Jr.Div.), Udaipur	40	362	402
7	Smt Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	9	282	291
8	Smt Dipannita Ganguly, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	15	348	363
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	13	265	278
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	7	321	328
Total		1090	2549	3639
Station-wise pendency of Cases as on 31.01.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	885	1689	2574
2	Amarpur	20	586	606
Total		905	2275	3180
3	Family Court, Udaipur	185	274	459
Grand Total		1090	2549	3639

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2024				
Court- wise pendency of Cases as on 31.01.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Sankar Lal Dutta, District & Sessions Judge, Belonia	393	225	618
2	Sri Dharmendu Das Addl.District & Sessions Judge, Belonia	0	0	0
3	Judge, Family Court, Belonia, (Vacant), Charge remains with Sri Snkar Lal Dutta, Addl. District & Sessions Judge, Belonia	199	116	315
4	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	109	34	143
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	42	644	686
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	144	463	607
7	Smt. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	33	339	372
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom,	74	50	124
9	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant), Charge remains with Sri NR Rakesh Das, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	16	410	426
10	Sri NR Rakesh Das, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	42	289	331
Total		1052	2570	3622
Station-wise pendency of Cases as on 31.01.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	721	1705	2426
2	Sabroom	132	749	881
Total		853	2454	3307
3	Family Court, Belonia	199	116	315
Grand Total		1052	2570	3622

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2024				
Court- wise pendency of Cases as on 31.01.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	117	162	279
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar	10	72	82
3	Sri Gobinda Das, Judge, Family Court, Kailashahar	152	352	504
4	Smt. Ishika Dan, Civil Judge(Sr. Div) & Assistant Sessions Judge, Kailashahar	284	17	301
5	Smt. Deepa Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	121	758	879
6	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM First Class, Kailashahar	211	440	651
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No.1)	72	384	456
8	JM, First Class-cum-Civil Judge(Jr. Div.), (Court No.2),Kailashahar (Vacant), Charge remains with Smt. Susmita Das, JM., First Class-cum-CJ (Jr.Div), Kailashahar	49	468	517
Total		1016	2653	3669
Station-wise pendency of Cases as on 31.01.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	864	2301	3165
Total		864	2301	3165
2	Family Court , Kailashahar	152	352	504
Grand Total		1016	2653	3669

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2024				
Court- wise pendency of Cases as on 31.01.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	288	275	563
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	160	313	473
3	Judge, Family Court, Dharmanagar (Vacant) Charge remains with Sri Mridul Chakraborty	195	117	312
4	Sri Shaurav Saha, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Dharmanagar	222	12	234
5	Sri Saamyajyoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	113	714	827
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	195	908	1103
7	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	70	682	752
8	Sri Piyush Priyadershi, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	1	231	232
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	5	266	271
Total		1249	3518	4767
Station-wise pendency of Cases as on 31.01.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1048	2904	3952
2	Kanchanpur	6	497	503
Total		1054	3401	4455
3	Family Court, Dharmanagar	195	117	312
Grand Total		1249	3518	4767

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2024				
Court- wise pendency of Cases as on 31.01.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District & Sessions Judge, Sonamura	259	561	820
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	81	119	200
3	Sri Subhadeep Saha, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	222	646	868
4	Sri Kaushik Bhattacharjee, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	66	528	594
5	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	38	532	570
6	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	193	305	498
7	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	41	1299	1340
8	Sri Ali Haydar Khan, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	101	1182	1283
Total		1001	5172	6173
Station-wise pendency of Cases as on 31.01.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	585	2267	2852
2	Bishalgarh	335	2786	3121
Total		920	5053	5973
3	Family Court , Sonamura	81	119	200
Grand Total		1001	5172	6173

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2024				
Court- wise pendency of Cases as on 31.01.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sankari Das, District and Sessions Judge, Khowai,	99	223	322
2	Sri Rajib Bhattacharjee, Addl.District & Sessions Judge, Khowai	101	150	251
3	Sri Veda Pratim Debbarma, Judge, Family Court, Khowai	64	80	144
4	Sri Ramanuj Bhattacharjee, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Khowai	109	39	148
5	Smt. Nandita Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	39	1497	1536
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	48	1658	1706
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	21	1543	1564
Total		481	5190	5671
Station-wise pendency of Cases as on 31.01.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	417	5110	5527
Total		417	5110	5527
2	Judge, Family Court, Khowai	64	80	144
Grand Total		481	5190	5671

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2024				
Court- wise pendency of Cases as on 31.01.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	77	167	244
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	53	83	136
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	15	40	55
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	39	3	42
5	Sri Satyajit Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	40	117	157
6	Smt. Ranjabati Roy, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	4	131	135
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	88	145	233
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	10	875	885
9	Sri Biswatosh Dhar, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	72	296	368
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	15	203	218
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	16	595	611
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	1	62	63
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	2	61	63
Total		432	2778	3210
Station-wise pendency of Cases as on 31.01.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	213	501	714
2	Kamalpur	170	1316	1486
3	Longtharai Valley	31	798	829
4	Gonda Twisa	3	123	126
Total		417	2738	3155
5	Family Court, Ambassa	15	40	55
Grand Total		432	2778	3210

District-wise pendency of Civil and Criminal Cases as on 31.01.2024				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5912	12391	18303
2	Gomati District, Udaipur	1090	2549	3639
3	South Tripura District, Belonia	1052	2570	3622
4	Unakoti Judicial District, Kailashahar	1016	2653	3669
5	North Tripura District, Dharmanagar	1249	3518	4767
6	Sepahijala District, Sonamura	1001	5172	6173
7	Khowai District, Khowai	481	5190	5671
8	Dhalai District, Ambassa	432	2778	3210
Total		12233	36821	49054

Statement is freshly uploaded on 21.02.2024